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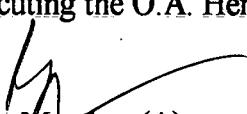
Date 19.5.2009

O.A. No.51/2004

Hon'ble Sri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

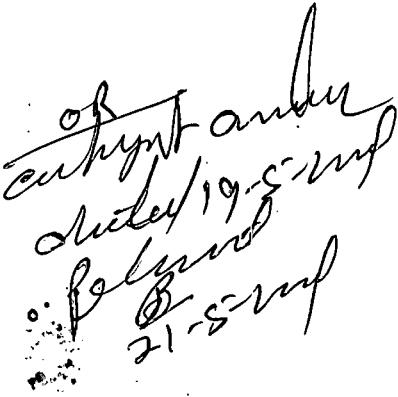
App: None
Res: Sri K.K.Shukla

Counsel for respondents submits that the matter is coming for hearing but applicant counsel is not present which shows that applicant is not interested in prosecuting the O.A. Hence O.A. is dismissed for non prosecution.


Member (A)


Member (J)

HLS/-


of
counsel and
Date 19.5.2009
Belgaum
21-5-2009